

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 221 of 2014

Dated : 25th September, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Mula Pravara Electric Co-operative Society Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1**

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 13.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Since the issue involved in this matter is small, post the matter for final disposal on **13.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt